Facility Centre in District Sultanpur, U.P., and a Fibre Design Centre at Trivandrum, Kerala. The Centre in U. P. is an experimental pilot project for production of utility articles and ban making from moonj available abundantly in sultanpur for generating rural employment specially for women; and the Centre set up in Kerala is for evolving new design and supply to working institutions carrying out fibre activities for undertaking regular production and also to impart training.

# **DDA Flates Collapsed**

3579. CHRI SURAJ MANDAL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the number of Delhi Development Authority flats constructed in Delhi during the last three years;
- (b) the number of flats of whom roof and the balcony collapsed and the reasons therefor; and
- (c) the investigation report of the Committee appointed to investigate the use of low standard construction material?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) The number of flats constructed by the DDa during the last three years are given as under.

SI. No.	Year	Total number of flats constructed
1.	1988-89	23,931
2.	1989-90	21,012
3.	1990-91	8,846

(b) A small portion of the roof projection over the balcony at terrace level of flat No.

- 296.-D, Pocket. Q (U), Pitampura and a portion level of flat No. 118-A, Pkt. N (I), Pitampura had collapsed due to failure of RCC on account of corrosion of steel and weak conecrete.
- (c) the Committee appointed by DDA about collapsed of balcony in respect of flat No. 118-A, NP Block, Pitampura had concluded that:—
  - (i) 38 balconies are required to be dismantled.
  - 47 parapet walls of balconies are to be dismantled.
  - (iii) 15 mumty roof slabs are required to be dismantled.
  - (iv) 18 mumty roof slabs are to be strengthened.
  - (v) Some RCC slabs of the rooms are to be strengthened.
  - (vi) Disintegrated RCC Chajjas are to be replaced.
  - (vii) Replastring is to be done where peeled off cracks are to be repaired and replastered.

[English]

# Exports by Cochin Minerais and Rutiles Limited, Kerala.

3580. DR. RAJAGOPALAN SRIDHARAN: Will the PRIME MINISTER be pleaset to state:

- (a) whether the Cochin Minerals and Rutiles Limited, Kerala has been exporting its products: and
- (b) if so, the items and the countries to which these are being exported?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTIL-IZERS (DR. CHINTA MOHAN): (a) and (b). The company has not commenced production as yet. So the question of export does not arise.

# Investment In Housing

3581. SHRI M. G. REDDY: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government are contemplating to make huge investment for housing projects in the country; and
- (b) if so, the details thereof and the main resource therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) and (b) The projects requirement of funds for housing during the 8th Five Plan as estimated by the Sub Group set up by the Planing Commission in the context of formulation of 8th Plan stands at Rs. 77496 crores at 1990 prices. Out of this Rs. 7750 crores would be in public sector and Rs. 69746 crores in private sector. The outlay for housing for VIII Plan has not been finalised.

### [Translation]

## Industrial Development of Gujarat

3582. SHRI KASHIRAM RANA: Will the PRIME MINISTER be pleased to state:

- (a) whether the pace of industrial development in Gujarat is very slow;
  - (b) if so, the reasons therefor; and
- (c) the resources made available to the State Government by the Union Govern-

ment to accelerate the pace of industrial development in the State?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) and (b). No Sir, The share of Gujarat in the Letters of Intent issued has registered a rise from 8.36% to the total in 1990 to 12.7% in 1991.

(c) Industrialisation of a State is primarily the responsibility of the State Government concerned. Under the Growth Centre Scheme, Gujarat has been allotted three growth centres to be located one each in the districts of Kutch, Banashantha and Fharuch. The growth centres which would be implemented during the VIII Five Year Plan would be set up at a cost of Rs. 25-30 crores each.

[English]

#### **Price of Butter**

3583. SHRI NAWAL KISHORE RAI: Will the PRIME MINISTER be pleased to state:

- (a) whether the Government have reduced excise duty on butter in order to benefit consumers:
- (b) whether the Government are aware that Amul butter disappeared from Market following reduction in excise and reappeared with price increase of about Rs. 15/- per kg.
- (c) whether the Government propose to take action in the matter to protect consumers; and
  - (d) if so, the details thereof?

THE MINISTRY OF STATE IN THE MINISTRY OF CIVIL SUPPLES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED):(a) Upto 24.7.91, butter was attracting basic